

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 190 &210 of 2017 in CP(IB)/41/7/HDB/2017
NAME OF THE COMPANY	Deccan Chronicle Holdings Limited
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	T. Nagonda br Canoraban	1	^	J. ~ ~ ~
	Derignord Senish court Deepale Bho	Jenia Adu Hothryu Adu	98490 22303	More

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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P. S. Fr. Harsha Teldy	Advante		-
Course for R-2 Katak Malida	Bak	9246297766	D

Heard Mr. Deepak Bhattacharajee, Senior Counsel along with Mr. T. Nagender, learned counsel for the petitioner and Mr. K.K. Rao, IRP and Mr. Sri Harsha Reddy, learned counsel for the Respondent No.2.

Post CA No. 190 of 2017 on 10.01.2018 and CA No. 210 of 2017 on 24.01.2018.

Member (Technical)

Member (Judicial)